

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 330 OF 2016 &  
IA NOS. 683 & 685 OF 2016**

**Dated: 25<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Reliance Industries Ltd. .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Gaurav Mitra  
Mr. Biju Raman  
Mr. Adarsh Rai

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri for R-1

**ORDER**

List the matter on **08.03.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt